

## **Results of Junior Engineer (Civil/ Electrical) Examination held on March 30, 2014**

Roll number of candidates who have been shortlisted for interview based on the online exam which was held on March 30, 2014.

All the successful candidates are advised to send the following documents to the Regional Director, Human Resource Management Department at the addresses of the respective Regional Offices appended below by Courier/Speed Post so that it reaches them **latest by April 15, 2014**

- I) 5 copies each of Attestation Form (all in original) and Bio-data filled in neatly by the candidates.
- II) Photocopies of the certificates in support of their Age, Educational Qualifications (Mark sheets of all years and Degree certificate), Caste Status (if SC/ST/OBC), Disability Status (if Persons with Disability - PWD), Experience Certificate, Release Certificate for the Ex-Servicemen as per applicable proforma provided in Annex II to the advertisement.

<b><u>West Zone</u></b> Regional Director Reserve Bank of India Human Resource Management Department P.B.No. 901 Main Building Shahid Bhagat Singh Road Mumbai - 400 001	<b><u>South Zone</u></b> Regional Director Reserve Bank of India Human Resource Management Department P.B.No. 40 Fort Glacis 16, Rajaji Salai Chennai - 600 001
<b><u>North Zone</u></b> Regional Director Reserve Bank of India Human Resource Management Department 6, Sansad Marg New Delhi - 110 001	<b><u>East Zone</u></b> Regional Director Reserve Bank of India Human Resource Management Department 15, N.S. Road Kolkata - 700 001

III. **OBC** candidates - OBC Declaration in original and a copy of latest OBC Caste certificate containing creamy layer clause in the prescribed format

IV. **SC/ST** candidates - Latest SC/ST Caste certificate in the prescribed format.

V. **PWD** candidates – Disability certificate in the prescribed format issued by the Competent Authority

VI. **Ex-Servicemen** - Appropriate NOC/release certificate as provided in Annex II to the advertisement

The Call letters for interview in respect of the successful candidates shall be uploaded on the Bank's website shortly.

**Disclaimer:** Though utmost care has been taken while preparing the list of successful candidates, the Bank reserves the right to rectify inadvertent errors, if any.

**Roll Numbers of Candidates Short Listed for Interview for the Post of Junior Engineer (Civil/Electrical)**

<b>JE (CIVIL)</b>	<b>NORTH</b>	<b>EAST</b>	<b>WEST</b>	<b>SOUTH</b>
	1401070093	1501070010	2801010042	1701010093
	1601070052	2601050074	2801070134	1701050017
	1701070028	2701070045	3001010074	1701050203
	1801070040	3001050197	3001070228	2101070018
	1901010003	3001070231	3001070281	2501050101
	1901030002	3001070241	3301070102	2501050110
	2101070164	3201070052		2501050112
	2301070022			2501070041
	2401070035			2501070145
	2701070046			2501070149
	3001010096			2901050090
	3001030063			3001050193
	3001050202			3401050001
	3001070021			3501050032
	3001070233			3901050094
	3001070280			3901070101
	3001070314			
	3001070315			
	3001070317			
	3201050033			
	3201070047			
	3201070053			
	3301070086			

<b>JE (ELECTRICAL)</b>	<b>NORTH</b>	<b>EAST</b>	<b>WEST</b>	<b>SOUTH</b>
	1202070204	1502010054	1202010062	1302050176
	1402050112	1502070121	1202010093	1302050182
	1402050114	2602070013	2202070155	1302070192
	1402070132	2602070182	2202070162	1302070222
	1502070130	2602070198	2802010053	1302070234
	1502070136	3002070518	2802010066	1702050372
	1602070090	3302070158	2802010068	1702070391
	1602070112		2802050153	1702070393
	1702050318		2802070218	1702070394
	1702070381		2802070239	1702070402
	2102050179		3002010144	2102050169
	2102070219		3002010158	2102070214
	2202050152		3302070141	2102070226
	2202070168		3402070051	2502050053
	2202070182			2502050155
	2202070199			2502050162
	2302070036			2502050167
	2402070048			2502050169
	2602070184			2502050171
	2602070190			2502050173

**Roll Numbers of Candidates Short Listed for Interview for the Post of Junior Engineer (Civil/Electrical)**

<b>JE (ELECTRICAL)</b>	<b>NORTH</b>	<b>EAST</b>	<b>WEST</b>	<b>SOUTH</b>
	2702050080			2502050181
	2702050088			2502050185
	2702070130			2502050187
	2802070241			2502070208
	2902070147			2502070220
	2902070159			2502070230
	3002050391			2802050166
	3002050395			3002050403
	3002050410			3302050125
	3002050425			3902050132
	3002070451			3902050152
	3002070458			3902070169
	3002070463			3902070187
	3002070468			
	3002070486			
	3002070527			
	3002070564			
	3002070579			
	3002070618			
	3102070008			
	3202070071			
	3202070080			
	3202070086			
	3202070093			
	3402070070			
	3502050046			
	3502050050			
	3502050057			
	3502070069			
	3902070192			

**RESERVE BANK OF INDIA  
CENTRAL OFFICE**

**HUMAN RESOURCE MANAGEMENT  
DEPARTMENT  
Mumbai - 400 001**

Affix a coloured  
passport size  
photograph and  
sign across

Tel. / Mob. No.: \_\_\_\_\_

**ATTESTATION FORM**

**Warning**

1. The furnishing of false information or suppression of any factual information in the Attestation Form would be a disqualification and is likely to render the candidate unfit for employment in the Bank.
2. If detained, convicted, debarred, etc. subsequent to the completion and submission of this form, the details should be communicated immediately to the Bank or the authority to whom the attestation form has been sent earlier, as the case maybe, failing which it will be deemed to be a suppression of factual information.
3. If the fact that false information has been furnished or that there has been suppression of any factual information in the attestation form, comes to notice at any time during the service of the person, his/her services would be liable to be terminated without any notice or compensation in lieu thereof.

1. Name in full (in block capitals) with aliases, if any. (Please indicate if you have added or dropped at any stage any part of your name or surname)	Surname	Name
2. Present address in full (i.e. Village, Thana and District or House Number, Lane/Street/Road and Town)		PIN <input style="width: 20px; height: 20px;" type="text"/>
3. (a) Home address in full (i.e. Village, Thana and District or House Number, Lane/Street/Road and Town and name of the District Headquarters).	(a)	PIN <input style="width: 20px; height: 20px;" type="text"/>
(b) If originally a resident of Pakistan the address in that country and the date of migration to Indian Union.	(b)	PIN <input style="width: 20px; height: 20px;" type="text"/>

4. Particulars of places (with periods of residence) where you have resided for more than one year at a time during the preceding five years. In case of stay abroad (including Pakistan), particulars of all places where you have resided for more than one year after attaining the age of 18 years, should be given.

From To		Residential addresses in full (i.e. Village, Thana & District or House No., Lane/Street Road & Town)	Name of the District Headquarters of the place mentioned in the preceding column
Mth	Yr.	Mth	Yr.

5.	Name	Nationality (by birth and/or by domicile)	Place of birth	Occupation (if employed, give designation & full office address)	Present postal address (if dead, give last address)	Permanent Home address
i) Father (Name in full with aliases, if any)						
ii) Mother						
iii) Wife/ Husband						

6. Nationality

7.	(a) Date of birth (in Christian era)	(a)
	(b) Present age	(b)
	(c) Age at Matriculation	(c)
8.	(a) Place of birth, District and State in which situated	(a)
	(b) District and State to which you belong...	(b)
	(c) District and State to which your father originally belongs	(c)
9.	(a) Your Religion	(a)
	(b) Are you a member of a Scheduled Caste/ Scheduled Tribe or OBC ? Answer 'Yes' or 'No' and if the answer is "Yes" state the name thereof.	(b)
	(c) If OBC whether you belong to creamy layer?	(c)

10. Educational qualification showing places of education with years in Schools and Colleges since 15th year of age:

Name of school/College with full address	Date of entering	Date of Leaving	Examination passed

11. (a) If you have, at anytime, been employed give details:

Designations of posts held or description of work	Period		Full address of the office, firm or institutions	Full reasons for leaving previous service
	From	To		

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- (b) If the previous employment was under the Government of India/a state Government/an Undertaking owned or controlled by the Govt. of India or a State Government/an Autonomous Body/a University/a local body;

If you had left service on giving a month's notice under rule 5 of the Central Civil Services (Temporary Services) Rules, 1949, or any similar corresponding rules, were any disciplinary proceeding framed against you, or had you been called upon to explain your conduct in any matter at the time you gave notice of termination of services, or at a subsequent date, before your services were actually terminated?

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- (12) (a) Have you ever been arrested, prosecuted, kept under detention or bound down/fined, convicted by a court of law for any offence, or debarred/disqualified by any Public Service Commission or any institution from appearing at its examination/selection or debarred from any examination, rusticated by any University or any other educational authority/institution?
- (b) Is any case pending against you in any court of law, University or any other educational authority/institution at the time of filling up this attestation form?

(If the answer to (a) or (b) is 'Yes' full particulars of the case, arrest, detention, fine, conviction, sentence, etc. and the nature of the case pending in the Court/University/Education authority etc. at the time of filling up of this form should be given)

(Note: Please also see the 'Warning' at the top of this attestation form)

13. References

Names and addresses of: (1)

- (a) two responsible persons of  
of your locality (OR)
- (b) two persons to whom you  
are known

PIN 

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The references should be other (2)  
than relatives and should be  
known to you for more than three years

PIN 

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I certify that the foregoing information is correct and complete to the best of my knowledge and belief. I am not aware of any circumstances which might impair my fitness for employment under Government/Bank.

Place:

Date:

\_\_\_\_\_  
Signature of candidate

**(NOTE: PLEASE DO NOT LEAVE ANY COLUMN AND SUBCOLUMN BLANK/UNFILLED.  
YOU MUST WRITE EITHER 'YES' OR 'NO'. DO NOT WRITE NOT APPLICABLE)**

# IDENTITY CERTIFICATE

Certificate to be signed by any one of the following

- (I) Gazetted Officers of Central or State Government;
- (ii) Member of Parliament of State Legislature belonging to the Constituency where the candidate or his/her parent / guardian is ordinarily resident;
- (iii) Sub-Divisional Magistrates/Officers;
- (iv) Tehsildars or Naib/Deputy Tehsildars authorised to exercise magisterial powers;
- (v) Principals and Head Masters of the recognised School/College/Institution where the candidate studied last;
- (vi) Block Development Officers;
- (vii) Post Masters; and
- (viii) Panchayat Inspector

\_\_\_\_\_

Certified that I have known Shri/Shrimati/Kumari \_\_\_\_\_  
son/daughter of Shri \_\_\_\_\_ for the last \_\_\_\_\_ years \_\_\_\_\_  
months and that to the best of my knowledge and belief the particulars furnished by him/her are correct.

Signature \_\_\_\_\_  
Designation or status \_\_\_\_\_  
& address \_\_\_\_\_

(Rubber stamp of office)

Place : \_\_\_\_\_

Date : \_\_\_\_\_

\_\_\_\_\_

## TO BE FILLED BY THE OFFICE

Name, designation and address  
of the appointing authority.

Reserve Bank of India

Post for which the candidate is being  
considered.:

**RESERVE BANK OF INDIA**  
**HRMD, MUMBAI.**  
**BIO - DATA FORM**

Affix a  
signed latest  
passport size  
photograph

POST APPLIED FOR \_\_\_\_\_ MEDIUM OF INTERVIEW: \_\_\_\_\_ ROLL NO. \_\_\_\_\_

1. Name in full Shri/Smt./Kum. \_\_\_\_\_  
 (As recorded in Matriculation or equivalent certificate; in case of change in name, please produce necessary documentary evidence)

2. Present Postal address: \_\_\_\_\_ Nearest Railway Station: \_\_\_\_\_

3. Father's/Husband's name and Occupation: \_\_\_\_\_

4. Category:  
 (Tick (✓) the appropriate box) in case of SC  ST  OBC  GENERAL   
 a) SC/ST, indicate Caste / Sub-caste / Tribe

b) Physically Handicapped Candidate Orthopaedically handicapped  Hearing impaired  Visually handicapped

4A. Whether you belong to minority community? : Yes / No.  
 If so please indicate which community : Buddhist/Christian/Muslim/Sikh/Zoroastrian

5. Nationality: \_\_\_\_\_

6. Ex-serviceman: Yes / No Migrant: Yes / No Staff : Yes / No

7. Date of Birth in Christian Era: \_\_\_\_\_

8. Academic/Technical/Professional qualification  
 (Matriculation / S.S.C. Examination onwards)

Examinations Passed	College / School	Year of Passing	Examination Body (Board / University etc.)	Main Subject	No. of attempts made	Exact % of marks with fractions	Class Grade* and Rank
1.							
2.							
3.							
4.							
5.							
6.							

\* In case of Grade exact numerical equivalent to be supported by a certificate from appropriate authority.



9. Particulars of Prizes / Medals /  
Scholarship obtained

10. Proficiency in sports / extra curricular activities  
(including credits & distinctions obtained, if any)

11. Knowledge of Languages other than English (indicated by a tick (✓) mark)

Language	Can Speak	Can read	Can write	Examination passed, if any

12. Particulars of present and previous employment

Name & Address of employer	Period		Designation and nature of duties	Gross Salary drawn p.m.	Reason for leaving
	From	To			

13. Previous attempts for recruitments for post advertised by the Reserve Bank of India

- (a) Name of the Post
- (b) Date of Examination
- (c) Whether called for interview and the final result.

14. Have you ever been debarred or disqualified by any Public Service Commission / any other Recruitment Board including Reserve Bank of India Services Board for any of their Examination/Selections? If answer to above is "Yes" give details Yes / No

15. (a) Are you free from debt? Yes / No  
(b) If you are under any liability to repay money advanced by any institution or party for your education or for any other purpose, state the particulars.  
If answer to (a) is "No" answer question (b) clearly

16. Additional particulars which the candidate may like to furnish

17. Particulars of copies of certificates enclosed:

- 1. 4.
- 2. 5.
- 3. 6.

I certify that the particulars furnished above are true, correct and complete to the best of my knowledge and belief.  
I also certify that I fulfill the eligibility criteria laid down for the post in the relative advertisement in all respects. I am not aware of any circumstances which might impair my fitness for employment in the Bank.

Place:

\_\_\_\_\_  
Signature of the Candidate

Date:

## Form of Certificate to be produced by Other Backward Classes

This is to certify that Shri/Smt./Kum. \_\_\_\_\_

Son/Daughter of \_\_\_\_\_ of Village \_\_\_\_\_

District / Division \_\_\_\_\_ in the \_\_\_\_\_

State \_\_\_\_\_ belongs to the \_\_\_\_\_ community which is recognized as a backward class under the Government of India, Ministry of Welfare Resolution No. 12011/68-93/BCC (C ), dated 10<sup>th</sup> September 1993 published in the Gazette of India Extra-ordinary Part I Section I dated 13<sup>th</sup> Sept. 1993. Shri/Smt./Kum. \_\_\_\_\_ and/ or his family ordinarily reside(s) in the \_\_\_\_\_ Dist./Divn. of the State. This is also to certify that he/she does not belong to the persons/sections (creamy Layer) mentioned in column 3 of the Schedule to the Government of India, Department of Personnel & Training O.M.No.36012/22/93-Estt.(SCT), dated 8.9.1993.

Dated :

District Magistrate

Deputy Commissioner etc. \*

Seal

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\* (a) District Magistrate/Additional District Magistrate/Collector/Deputy Commissioner/Additional Deputy Commissioner/ Deputy Collector/Ist Class Stipendary Magistrate/ Sub-Divisional Magistrate/Taluka Magistrate/Executive Magistrate/Extra Assistant Commissioner (not below the rank of Ist Class Stipendary Magistrate).

(b) Chief Presidency Magistrate/additional Chief Presidency Magistrate/Presidency Magistrate

(c) Revenue Officer not below the rank of Tehsildar ; and

(d) Sub-Divisional Officer of the area where the candidate and/or his family normally resides.

Note : i) The term 'Ordinarily' used here will have the same meaning as in Section 20 of the Representation of the Peoples Act, 1950.

ii) Where the certificates are issued by Gazetted Officers of the Union Government or State Government they should be in the same form but Countersigned by the District Magistrate or Deputy Commissioner (Certificates issued by Gazetted Officers and attested by District Magistrate/Deputy Commissioner are not sufficient).

## घोषणा / DECLARATION

“मैं \_\_\_\_\_ पुत्र/पुत्री श्री \_\_\_\_\_

निवासी ग्राम/कस्बा/शहर \_\_\_\_\_ जिला \_\_\_\_\_ राज्य \_\_\_\_\_

एतद्वद्वारा यह घोषित करता/करती हूँ कि मैं \_\_\_\_\_ समुदाय का/की हूँ जो कि कार्मिक और प्रशिक्षण विभाग के दिनांक 08.09.1993 के कार्यालय - जापन सं.36012/22/93-स्था. (एस.सी.टी.) में निहित आदेश के अनुसार सेवाओं में आरक्षण के प्रयोजन से भारत सरकार वद्वारा एक पिछडे वर्ग के रूप में मान्य है। मैं यह भी घोषित करता/करती हूँ कि मैं दिनांक 08.09.1993 के उपर्युक्त संदर्भित कार्यालय जापन की अनुसूची के कॉलम 3 में उल्लिखित व्यक्तियों /वर्गों (सम्पन्न वर्ग) से संबंधित नहीं हूँ।“

I, \_\_\_\_\_ son/daughter of Shri \_\_\_\_\_ resident of Village/Town/City \_\_\_\_\_ District \_\_\_\_\_ State \_\_\_\_\_ hereby declare that I belong to the \_\_\_\_\_ community which is recognized as a backward class by the Government of India for the purpose of reservation in services as per orders contained in Department of Personnel and Training Office Memorandum No.36012/22/93-Estt.(SCT) dated September 08, 1993. It is also declared that I do not belong to persons/sections (Creamy Layer) mentioned in column 3 of the Schedule to the above referred Office Memorandum dated September 08, 1993.

\_\_\_\_\_

हस्ताक्षर /Signature

नाम/Name :

पता /Address :

**FORM OF SC / ST CASTE CERTIFICATE**

Form of Certificate to be produced by a  
Candidate belonging to Scheduled Caste  
or Scheduled Tribe in support of his/her  
claim \_\_\_\_\_

This is to certify that Shri / Shrimati / Kumari \* -----  
----- Son / Daughter \* of -----  
of village / Town \* ----- in District / Division \* -----  
----- of the State/Union Territory \* -----  
----- belongs to the ----- Caste / Tribe\* which  
is recognized as a Scheduled Caste / Scheduled Tribe\*  
under :

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# The Constitution (Scheduled Castes) Order, 1950.

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# The Constitution (Scheduled Tribes) Order, 1950.

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# The Constitution (Scheduled Castes) (Union Territories) Order, 1951.

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# The Constitution (Scheduled Tribes) (Union Territories) Order, 1951.

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# [As amended by the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956, the Bombay Reorganisation Act, 1960, the Punjab Reorganisation Act, 1966, the State of Himachal Pradesh Act, 1970, the North Eastern Areas (Reorganisation) Act, 1971 and the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976.]

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# The Constitution (Jammu & Kashmir) Scheduled Castes Order, 1956.

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# The Constitution (Andaman & Nicobar Islands) Scheduled Castes Order, 1959, as amended by Scheduled Castes and Scheduled Tribes Order (Amendment) Act, 1976.

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# The Constitution (Dadra & Nagar Haveli) Scheduled Castes Order, 1962.

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# The Constitution (Dadra & Nagar Haveli) Scheduled Tribes Order, 1962.

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# The Constitution (Pondicherry) Scheduled Castes Order, 1964.

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# The Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967.

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# The Constitution (Goa, Daman & Diu) Scheduled Castes Order, 1968.

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# The Constitution (Goa, Daman & Diu) Scheduled Tribes Order, 1968.

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# The Constitution (Nagaland) Scheduled Tribes Order, 1970.

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# The Constitution (Sikkim) Scheduled Castes Order, 1978.

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# The Constitution (Sikkim) Scheduled Tribes Order, 1978.

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% 2. Applicable in the case of Scheduled Castes / Scheduled Tribes persons who have migrated from one State / Union Territory Administration

This certificate is issued on the basis of the Scheduled Caste / Scheduled Tribe Certificate issued to Shri / Shrimati \* \_\_\_\_\_  
 Father/Mother of Shri/Shrimati/Kumari \* \_\_\_\_\_  
 of village / Town \* \_\_\_\_\_ in District/Division \* \_\_\_\_\_ of State / Union Territory \* \_\_\_\_\_ who belongs to the \_\_\_\_\_ Caste/Tribe\* which is recognized as a Scheduled Caste / Scheduled Tribe \* in the State/Union Territory \* \_\_\_\_\_ issued by the \_\_\_\_\_ (name of prescribed authority) vide their No. \_\_\_\_\_ dated \_\_\_\_\_

% 3. Shri/Shrimati/Kumari\* \_\_\_\_\_ and/or \* his / her \* family ordinarily reside(s) in village/ town \* \_\_\_\_\_ of \_\_\_\_\_ District/Division \* of the State/Union Territory \* of \_\_\_\_\_.

Place \_\_\_\_\_ State/ \_\_\_\_\_ Signature \_\_\_\_\_  
 Union Territory

Date \_\_\_\_\_ \* \* Designation \_\_\_\_\_  
 (with Seal of Office)

- \* Please delete the words which are not applicable.
- # Please quote specific Presidential Order.
- % Delete the paragraph which is not applicable.

Note: The term “Ordinarily reside(s)” used here will have the same meaning as in Section 20 of the Representation of the Peoples Act, 1950.

\*\* List of authorities empowered to issue Scheduled Caste/Scheduled Tribe Certificates :

1. District Magistrate / Additional District Magistrate / Collector / Deputy Comissioner / Additional Deputy Commissioner / Deputy Collector / 1<sup>st</sup> Class Stipendary Magistrate / City Magistrate / \* Sub-Divisional Magistrate / Taluka Magistrate / Executive Magistrate / Extra Assistant Commissioner.  
\* (not below the rank of 1<sup>st</sup> class Stipendary Magistrate.)
2. Chief Presidency Magistrate / Additional Chief Presidency Magistrate/Presidency Magistrate.
3. Revenue Officers not below the rank of Tahesildar.
4. Sub-Divisional Officer of the area where the candidate and/or his family normally resides.
5. Administrator / Secretary to Administrator / Development Officer (Lakshadweep Islands).